

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 254 of 2014 &
IA No. 411 of 2014 & IA No. 371 of 2016**

Dated: 5th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of :

GSPL India Gasnet Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Maulishree Gupta
Ms. Preksha Dugar

Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai
Ms. Nikita Agarwal

Mr. Ajit Pudusery
Ms. Shruti

Ms. Aparna Vohra for R-1

ORDER

Learned counsel for the respondent-Board seeks four weeks time to file reply. She may file the same on or before 02.09.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 19.09.2016 after serving copy on the other side.

List the I.A.No. 371 of 2016 along with the appeal for hearing on **23.09.2016.**

(B.N. Talukdar)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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